

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.30

C.P.(CAA)02/MB/2021 In C.A(CAA)1736/MB/2019

IN THE MATTER OF:

Shinton Impex Private Limited

....Petitioner

Order under Section 230-232 of the Companies Act, 2013.

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. NARENDRA KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner :None present

Order delivered on 29.07.2021

ORDER

List on 16.09.2021.

Sd/-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-

(NARENDRA KUMAR BHOLA)
MEMBER (TECHNICAL)

29.07.2021
Ritu Sharma